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Title: The Minister of State in the Department of Commerce, Ministry of Commerce and Industry laid a statement regarding status of implementations of recommendations contained in the 81st Report of Standing Committee on Commerce on Demands for Grants (2007-08) (Demand No. 12), pertaining to the Department of Industrial Policy and Promotion, Ministry of Commerce and Industry.

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): On behalf of my colleague Shri Ashwani Kumar, I beg to lay on the Table of the House the following Statement.

I am laying this Statement on the status of implementation of recommendations, along with Corrigendum, contained in the Eighty-first Report of Parliamentary Standing Committee on Commerce on the direction of the hon. Speaker, Lok Sabha, in pursuance of the provisions of Rule 389 (New Direction 73-A) of the Rules of Procedure and Conduct of Business in Lok Sabha issued *vide* Lok Sabha Bulletin Part II dated September 01, 2004.

The Standing Committee on Commerce examined the Demands for Grants of the Ministry of Commerce and Industry, Department of Industrial Policy and Promotion for the year 2007-2008 and presented their Eighty-first Report in this regard to the Rajya Sabha on the 03rd May, 2007 and the same was laid on the Table of Lok Sabha on 03rd May, 2007. The Report contains fifty-five recommendations.

All the fifty-five recommendations of the Committee have been considered in the Department of Industrial Policy and Promotion. The action as recommended by the Committee has either already been taken or has been initiated. The status of implementation of these recommendations is given in the Annexure.

* Laid on the Table and also Placed in Library. See No. LT - 7399/07

12.19 hrs.